

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4800  
ANSWERED ON:23.05.2006  
EXEMPTION FROM NATIONAL ELIGIBILITY TEST  
Rawale Shri Mohan;Sippiparai Shri A. Ravichandran

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether Mungekar Com mittee has submitted its Interim Report to the Government;
- (b) if so, the details of findings of the Committee;
- (c) whether the Committee suggested permanent exemption from NET for the appointment of M.Phil/Ph.D candidates in Colleges/Universities;
- (d) if so, the decision taken by the Government/UGC in this regard; and
- (e) the time by which this compulsion condition for M.Phil/Ph.D candidates to qualify the NET will be withdrawn in order to protect highly educational qualified youths from getting harassed and exploited?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) to (e): The Mungekar Committee has submitted its interim report and the recommendations are as follows:

- (i) So far as the postgraduate level teaching is concerned, the candidates having Ph.D. degree should be exempted from acquiring NET qualifications for being considered for the post of lecturers.
- (ii) As regards the undergraduate level teaching, the candidates having M.Phil, or Ph.D. degjee should be exempted from acquiring NET qualifications for being considered for the post of lecturers.

According to the information furnished by the University Grants Commission (UGC), the above recommendation has been accepted in principle by the University Grants Commission in its meeting held in 7-4-06.